

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 213
98/241-242/ND/2018

IN THE MATTER OF:

M/s. Mahamay Building Solution Pvt. Ltd. ... Applicant/Petitioner

Under Section: 241-242

Order delivered on 14.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 09.05.2023.


COURT OFFICER